

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00845/2015

Jabalpur, this Thursday, the 13th day of September, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Kishan lal Raikwar, S/o Kunjilal, aged about 56 years, Gang man under SSE (PW) Bina, R/o-West Railway Colony, Qut No. K-66-O Bina, District Sagar, (M.P.) 470113 **-Applicant**

(By Advocate – None)

V e r s u s

1. Union of India through General Manager, West Central Railway, Indira Market, Jabalpur – 482001.

2. The Divisional Railway Manager, West Central Railway, Bhopal (MP) 462001.

3. Assistant DEN (M), West Central Railway, Sagar, District – Sagar, M.P. – 470001 **-Respondents**

(By Advocate – Shri Ankit Mishra, proxy counsel of Ms. Amrit Ruprah)

ORDER (O R A L)

By Navin Tandon, AM.

None for the applicant even on second call.

2. It is seen that on the last three occasions also, i.e. 18.07.2018, 13.08.2018 and 27.08.2018, there was no representation on the part of the applicant. Today also, neither

the applicant nor his counsel appeared. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-